

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 107/08/2019R.A./260/12/2019

O.A./260/656/2016R K PRADHAN

-V/S-

M/O RAILWAYS ITEM NO:5 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:None for the Respondents.

Notes of The Registry	Order of The Tribunal		
	<p>None appears for both the parties. No one was present on behalf of the applicant on 19.06.2019.</p> <p>Hence, the R.A is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		